

অসম



বাজপত্র

অসমৰ সূচী

The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্রাপ্ত-কৃত, হব শ্বাবা প্রকাশিত

PUBLISHED BY AUTHORITY

নং 211 দিশপুৰ, শুক্রবাৰ, 23 নবেম্বৰ 1979, 2 অগ্রহায়ণ 1901 (শক)

no. 211 Dispur, Friday, 23rd November, 1979, 2nd Agrahayana,
1901 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 23rd November 1979

No.LGL.258/79/15.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT XIII OF 1979

(Received the assent of the Governor on 18th November, 1979)

THE ASSAM APPROPRIATION (NO. III) ACT, 1979

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1980.

It is hereby enacted in the Thirtieth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. III) Act, 1979.

Withdrawal of Rs. 18,10,62,905 from and out of the Consolidated Fund of the State of Assam for the Financial year 1979-80.

2. From and out of the Consolidated Fund of the State of Assam, there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees Eighteen crore ten lakhs sixty-two thousand nine hundred and five towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1980 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1980.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	Total Rs.	
1	211—State Legislature 259—Public Works (II) Assam Legislative Assembly Secretariat.	Revenue	7,00,000	—	7,00,000
4	214—Administration of Justice	Revenue	18,03,600	2,473	18,06,073
5	15—Elections	Revenue	1,10,00,000	..	1,10,00,000
	229—Land Revenue				
	304—Other General Economic Services—(III)—Land Ceiling.	Revenue	29,17,000	—	29,17,000
	504—Capital Outlay on other General Economic Services.	Capital	—	..	—
12	241—Taxes on Vehicles				
	265—Other Administrative Services—III—Motor Garages				
	338—Road and Water Transport Services—A—Road Transport	Revenue	..	45,777	45,777
	338—Road and Water Transport Services—B—Water Transport.				
	8—Capital Outlay on Road and Water Transport Ser- vices (1)	Capital	93,00,000	...	93,00,000
17	253—District Administration	Revenue	11,95,985	...	11,95,985
19	255—Police	Revenue	65,00,000	39,231	65,39,231
20	256—Jails (I)	Revenue	1,65,000	...	1,65,000
21	256—Jails (II)	Revenue	30,000	...	30,000
23	259—Public Works (I)				
	277—Education (III) P.W.D.				
	280—Medical (II) P.W.D.				
	282—Public Health, Sanitation and Water Supply—A—Public Health and Sanitation (II) P.W.D	Revenue	—	—	—

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
459	Capital Outlay on Public Works.			
477	Capital Outlay on Education, Art and Culture.			
480	Capital Outlay on Medical			
481	Capital Outlay on Family Welfare.			
482	Capital Outlay on Public Health, Sanitation and Water Supply.	Capital	8,45,285	8,45,285
488	Capital Outlay on Social Security and Welfare—E—Other Social Security and Welfare Programme.			
495	Capital Outlay on Other Social and Community Services.			
510	Capital Outlay on Animal Husbandry.			
514	Capital Outlay on Community Development.			
538	Capital Outlay on Road and Water Transport Services (I).			
544	Capital Outlay on Other Transport and Communication Services.			
25	265—Other Administrative Services Revenue —I—Vigilance and Special Commission of Enquiry.	Revenue	1,50,000	1,50,000
30	265—Other Administrative Services Revenue —VII—Other Expenditure.	Revenue	2,03,500	2,03,500
33	265—Other Administrative Services (VIII) State Lotteries.			
268	Miscellaneous General Services (1).	Revenue	70,000	70,000
288	Social Security and Welfare—E—Other Social Security and Welfare programme (VII).			

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding				
		Voted by the Assembly	Charged on the Consolida- ted Fund	Total		
		Rs.	Rs.	Rs.		
34	268—Miscellaneous General Services (II) Education Department.	Revenue	2,84,60,259	..	2,84,60,259	
	277—Education—I—					
	677—Loans for Education, Art and Culture.	Capital		
37	280—Medical (I) Health Depart- ment.	Revenue				
	281—Family Welfare ..					
	282—Public Health, Sanitation and Water Supply (I)—A— Public Health and Sanitation.		..	1,524		1,524
	282—Public Health, Sanitation and Water Supply—B—Sew- erage and Water Supply (I) Health Department.					
	277—Education—F—Technical Education—II—Health and Family Welfare Department.					
	682—Loans for Public Health, Sanitation and Water Supply—(I)—Health and Family Welfare Department.	Capital		
40	283—Housing—C—Government Residential Buildings (III) P. W. D.	Revenue				
	483—Capital Outlay on Housing —A—Government Residential Buildings (I) P. W. D.	Capital	3,38,000		3,38,000	
	498—Capital Outlay on Co-op- eration (II) P. W. D.					
46	287—Labour and Employment (I)	Revenue	..	4,960	4,960	
48	288—Social Security and Welfare.. B—Relief and Rehabilitation of Displaced persons (II).	Revenue	8,958	...	8,958	

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total Rs.	
		Voted by the Assembly	Charged on the Conso- lidated Fund		
		Rs.	Rs.		
	488—Capital Outlay on Social Security and Welfare-D-Other Rehabilitation Scheme.	Capital	
	688—Loans for Social Security and Welfare (I).				
49	288—Social Security and Welfare-C-Welfare of Scheduled Castes/Scheduled Tribes and Other Backward Classes (III).	Revenue	3,82,700	..	3,82,700
50	288—Social Security and Welfare-D-Social Welfare (P. & D./T. A. & W.B.C.)—(IV).	Revenue	4,25,660	..	4,25,660
53	289—Relief on Account of Natural Calamities.	Revenue	4,00,00,000	..	4,00,00,000
	695—Loans for other Social and Community Services.	Capital	1,05,00,000	..	1,05,00,000
56	298—Co-operation	Revenue
	498—Capital Outlay on Co-operation (I) Co-operation Department.	Capital	1,00,00,000	..	1,00,00,000
	698—Loans to Co-operative Societies				
57	292—Special and Backward Areas -C-North Eastern Areas.		46,000	..	46,000
	499—Capital Outlay on Special and Backward Areas -C-North Eastern Areas.	Capital	15,86,800	..	15,86,800
	699—Loans for Special and Backward Areas-C-North E				
	08—Area Development (I) Agriculture Department	Revenue	2,09,05,264	..	2,09,05,264
	505—Capital Outlay on Agriculture	Capital
	705—Loans for Agriculture				
67	313—Forests	Revenue	77,60,525	..	77,60,525
68	314—Community Development	Revenue	7,00,000	..	7,00,000

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolida- ted Fund	Total	
		Rs.	Rs.	Rs.	
69	320—Industries-A-General .. 520—Capital Outlay on Indus- trial Research and Dev- elopment.	Revenue	60,00,000	..	60,00,000
	523—Capital Outlay on Petro- leum, Chemical and Fer- tilizer Industries.				
	526—Capital Outlay on Con- sumer Industries.				
	530—Investment in Industrial Financial Institutions	Capital	5,00,000	..	5,00,000
	720—Loans for Industrial Re- search and Development				
	722—Loans for Machinery En- gineering Industries.				
	723—Loans for Petroleum, Che- mical and Fertilizer In- dustries.				
	725—Loans for Tele-communi- cations and Electronic Industries.				
	726—Loans for Consumer In- dustries.				
73	333—Irrigation, Navigation, Drai- nage and Flood Control Project-G-Flood Control and Anti-Sea Erosion Projects.	Revenue	50,00,000	..	50,00,000
	533—Capital Outlay on Irriga- tion, Navigation, Drainage and Flood Control Pro- ject-G-Flood Control and Anti-Sea Erosion Projects.	Capital	30,00,000	5,736	30,05,736
74	337—Roads and Bridges	Revenue	88,03,000	..	88,03,000
	537—Capital Outlay on Roads and Bridges.	Capital	---	---	---
75	339—Tourism	Revenue	6,65,668	..	6,65,668
78	766—Loans to Government Servants.	Capital	10,00,000	..	10,00,000
TOTAL—EXPENDITURE FROM THE CONSOLIDATED FUND.			18,09,63,204	99,701	18,10,62,905

U. FAHBILDAR,
Secretary to the Govt. of Assam,
Legislative Department.